

**The Deputy Minister of Railways**  
(Shri Shahmawaz Khan):

(a) Central Railway	12
Eastern Railway	6
Northern Railway	2
N.E. Railway	1
North-East Frontier Rly	2
Southern Railway	31
S.E. Railway	6
Western Railway	3

(Rs. in crores)

	Flood Control	Irrigation	Power	Total
Tilaya	1 1	1 0	1 0	3 1
Konar	2 2	3 8	3 8	9 8
Manthon	4 3	4 5	4 5	13 3
Panchet	6 7	4 3	4 3	15 3
<b>TOTAL</b>	<b>14 3</b>	<b>13 6</b>	<b>13 6</b>	<b>41 5</b>

(b) No

(c) Immediately on the need for medical attendance coming to Railways' notice, assistance is rendered to find medical aid from either railway, Civil or private sources Nothing more is possible or practicable

**D.V.C**

950. { Shri Nagi Reddy:  
      Shri A. K. Gopalan  
      Shri Vasudevan Nair  
      Shri Kunhan:

Will the Minister of Irrigation and Power be pleased to state

(a) whether the inter-Governmental Committee have finalised their recommendations for the allocation of the cost to each of the four dams separately and the cost of each dam under the heads Flood Control, Irrigation and Power as per the provisions of the DVC Act, and

(b) if so, the details of their recommendations?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b) The Committee could not come to any agreed conclusions in regard to the allocation of cost of each dam under the heads flood control, irrigation and power. As the primary responsibility for the allocation of cost of dams is that of the DVC, the Corporation has taken its own decision. The allocations made by the Corporation are indicated below:

**Panchet Hill Dam Project**

951. { Shri Nagi Reddy:  
      Shri A. K. Gopalan:  
      Shri Vasudevan Nair:  
      Shri Kunhan.

Will the Minister of Irrigation and Power be pleased to state

(a) whether the construction of Panchet Hill Dam has been completed by June, 1959 as scheduled, and

(b) the increase in the total cost due to undue delay in the construction?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Panchet Hill Dam has been practically completed

(b) It is not possible to work out the extra cost resulting from the prolongation of the Construction Schedule. The revised estimate of 1957 is not, however, likely to be exceeded.

**Foreign Assistance for Dam Construction in India**

952 Shri Pangarkar: Will the Minister of Irrigation and Power be pleased to state:

(a) the total amount of foreign assistance received by Government under the Technical Co-operation Mission for the various dams under construction in India during the year 1958-59;

(b) in what manner this assistance has been received; and

(c) whether further assistance will be available from the T.C.M. during the year 1959-60?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) \$696,479.30.

(b) The assistance has been received in the shape of equipment and material valued at \$636,909.30, and services of technical personnel valued at \$59,570.00.

(c) The reply is in the affirmative. In pursuance of the Agricultural Commodities agreement between the Governments of India and the United States of America, India will obtain reimbursement of the rupee expenditure on certain projects during the period 18th March, 1959 to 31st March, 1961 to the extent of Rs. 1009 millions.

#### Minor Irrigation Projects

**953. Shri Pangarkar:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether any additional amount has been allocated to Bombay State for minor irrigation projects during the year 1959-60; and

(b) if so, the amount allocated therefor?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) and (b). A sum of Rs. 5.25 crores as asked for by the Government of Bombay for Minor Irrigation Schemes was agreed to. No request for additional allocation has so far been received from the State Government.

#### Selection Posts

**954. Shri Goray:** Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that due to orders [vide letter of the Railway Board No. E(NG)54.PM-1-13 dated the 29th July, 1957] a large number of supervisory staff who were already selected to higher grades were adversely affected inasmuch as their selection in the panel was cancelled;

(b) what was the reason which prompted the Railway Board to issue this order which was given retrospective effect; and

(c) whether any representations have been made by those affected adversely by this order of the Railway Board?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) The orders referred to only affected staff placed on the panel but not promoted upto 1-4-1957, in regular vacancies but who were due promotion in posts which were earlier selection posts but thereafter declared as non-selection posts. The number is not large.

(b) There was a persistent demand from organised labour to make it possible for staff to reach higher grades without an element of selection on seniority-cum-suitability basis wherever possible. There was some delay in issuing the orders which should have taken effect from a date in 1956, but a latter date was prescribed for administrative reasons.

(c) Yes.

#### Cultivable Waste Land in Orissa

**955. Shri Panigrahi:** Will the Minister of **Food and Agriculture** be pleased to state whether information regarding the extent of cultivable waste land available in Orissa in 1955-56, 1956-57 and 1957-58 has been made available to the Union Government?

**The Minister for Food and Agriculture (Shri A. P. Jain):** According to the information made available by the State Government, the extent of cultivable Waste land in Orissa in 1955-56 is 3,504,000 acres. The information for the years 1956-57 and 1957-58 has not been made available by the State Government.

#### All India Electricity Grid

**956. Shri Ram Krishan Gupta:** Will the Minister of **Irrigation and Power** be pleased to refer to the reply given